

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :03-02-2026

**Date : 03.02.2026**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
7809/2026	03.02.2026	CONTC-287/2026	C R NAYAK	GENERAL		Order Dtd. 2026-01-30	CONTEMPT	(Se No-
7810/2026	03.02.2026	WA-400/2025	C R NAYAK	GENERAL		Order Dtd. 2026-01-30		(Se No-
7811/2026	03.02.2026	WP (C) - 33300/2025	U CHHOTARAY	GENERAL		Order Dtd. 2025-11-25		(Se No-
7813/2026	03.02.2026	RPFAM-364/2025	M D BISWAL	GENERAL		Order Dtd. 2026-03-02		(Se No-
7814/2026	03.02.2026	WP (C) - 34661/2025	J P KAR	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH-7	(Se No-
7815/2026	03.02.2026	BLAPL-10105/2025	J P KAR	GENERAL		Order Dtd. 2026-02-02		(Se No-
7817/2026	03.02.2026	CMP-398/2025	J P KAR	GENERAL		Order Dtd. 2026-02-02		(Se No-
7819/2026	03.02.2026	WP (C) - 36369/2025	D NAYAK	GENERAL		Order Dtd. 2026-02-02		(Se No-
7820/2026	03.02.2026	WP (C) - 171/2026	K C PANDA	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-2	(Se No-
7862/2026	03.02.2026	WP (C) - 22306/2025	T K NAYAK	GENERAL		Order Dtd. 9999-12-31		(Se No-
7698/2026	03.02.2026	ABLAPL-14816/2025	DK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30		(Se No-
7699/2026	03.02.2026	ABLAPL-14948/2025	P PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30		(Se No-
7700/2026	03.02.2026	MATA-39/2024	D.SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	FIRST APPEAL	(Se No-
7702/2026	03.02.2026	WP (C) - 36017/2025	B.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	WRIT BRANCH-4	(Se No-37)
7703/2026	03.02.2026	WP (C) - 36026/2025	B.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	WRIT BRANCH-1	(Se No-
7704/2026	03.02.2026	WP (C) - 36023/2025	B.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01	WRIT BRANCH-1	(Se No-
7707/2026	03.02.2026	CRLMC-328/2026	S.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-30		(Se No-
7715/2026	03.02.2026	MATA-135/2025	P.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-02		(Se No-
7716/2026	03.02.2026	CRLMC-	M.R.SAHOO	C.O.	COURT NO.	Order Dtd. 2026-01-		(Se

		3656/2025			6	19		No-
7718/2026	03.02.2026	CRLMC-192/2026	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-02-12		(Se No-
7720/2026	03.02.2026	CRLMC-327/2026	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-01-30		(Se No-
7721/2026	03.02.2026	CRLMP-1728/2025	S.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-30		(Se No-
7722/2026	03.02.2026	CRLMP-1728/2025	S.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-30		(Se No-
7723/2026	03.02.2026	CRLMC-322/2026	N.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-01-30		(Se No-
7724/2026	03.02.2026	CMP-152/2026	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
7726/2026	03.02.2026	CMP-134/2026	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH-4	(Se No-17)
7727/2026	03.02.2026	CRLMC-5362/2025	T.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-17		(Se No-17)
7728/2026	03.02.2026	CRLMC-5167/2025	P.K.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(Se No-17)
7729/2026	03.02.2026	CMP-135/2026	R.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-17)
7730/2026	03.02.2026	FAO-530/2025	B.MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28		(Se No-17)
7731/2026	03.02.2026	FAO-530/2025	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28		(Se No-17)
7732/2026	03.02.2026	CONTC-4837/2025	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30		(Se No-17)
7733/2026	03.02.2026	CRLMC-4436/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-29	CRIMINAL MISC	(Se No-
7734/2026	03.02.2026	CRLMC-5382/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(Se No-
7735/2026	03.02.2026	CMP-189/2026	B.P.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30		(Se No-
7736/2026	03.02.2026	WP (C) - 1436/2026	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29		(Se No-
7745/2026	03.02.2026	WP (C) - 771/2026	MANA MOHAN PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02	WRIT BRANCH-3	(Se No-13)
7748/2026	03.02.2026	JCRLA-132/2023	SWETAPADMA ROUT	C.O.	COURT NO. 5	Order Dtd. 2026-01-30	CRIMINAL APPEAL	(Se No-
7750/2026	03.02.2026	BLAPL-8370/2025	KK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-02-02		(Se No-
7751/2026	03.02.2026	BLAPL-10309/2025	KK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2026-02-02		(Se No-
7752/2026	03.02.2026	ABLAPL-	B BEHERA	C.O.	COURT NO.	Order Dtd. 2026-02-	BAIL-2	(Se

		14701/2025			17	02		No-11)
7753/2026	03.02.2026	ABLAPL-13691/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Se No-11)
7754/2026	03.02.2026	WP (C) - 3446/2026	J. KAMILA	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	WRIT BRANCH-8	(Se No-40)
7755/2026	03.02.2026	WP (C) - 3444/2026	J. KAMILA	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	WRIT BRANCH-8	(Se No-39)
7756/2026	03.02.2026	WP (C) - 2517/2026	G. D. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
7757/2026	03.02.2026	WP (C) - 2616/2026	M. R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-01-29		(Se No-120)
7758/2026	03.02.2026	WP (C) - 2602/2026	M. R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	WRIT BRANCH-8	(Se No-39)
7759/2026	03.02.2026	WP (C) - 2518/2026	M. R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	WRIT BRANCH-1	(Se No-)
7760/2026	03.02.2026	WP (C) - 2130/2026	H. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-29		(Se No-)
7761/2026	03.02.2026	WP (C) - 3020/2026	M. NAIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-29		(Se No-)
7762/2026	03.02.2026	WP (C) - 3010/2026	M. NAIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-29		(Se No-)
7764/2026	03.02.2026	CONTC-5908/2024	I. PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-30	CONTEMPT	(Se No-)
7765/2026	03.02.2026	WP (C) - 3074/2026	D. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-30		(Se No-)
7766/2026	03.02.2026	WP (C) - 2325/2026	S. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Se No-)
7767/2026	03.02.2026	WP (C) - 2266/2026	R. C. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Se No-)
7770/2026	03.02.2026	WP (C) - 15857/2025	S. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-03-02	WRIT BRANCH-1	(Se No-)
7771/2026	03.02.2026	CMP-545/2022	ADNAN SARMADI	C.O.	COURT NO. 23	Order Dtd. 2026-01-30	WRIT BRANCH-4	(Se No-17)
7772/2026	03.02.2026	WP (C) - 3436/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(Se No-17)
7779/2026	03.02.2026	WP (C) - 2722/2026	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-5	(Se No-21)
7780/2026	03.02.2026	WP (C) - 7838/2022	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-2	(Se No-)
7781/2026	03.02.2026	WP (C) - 3761/2014	B K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-01-30	WRIT BRANCH-6	(Se No-25)

7782/2026	03.02.2026	WP (C) - 3761/2014	S. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-30	WRIT BRANCH-6	(Se No-25)
7783/2026	03.02.2026	FAO-61/2012	M/S.PURNENDU PR.RAY	C.O.	COURT NO. 6	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Se No-
7784/2026	03.02.2026	RSA-174/2022	A B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-02-26	SECOND APPEAL	(Se No-
7785/2026	03.02.2026	WP (C) - 2597/2026	S DASH	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-4	(Se No-37)
7786/2026	03.02.2026	WP (C) - 2597/2026	B K PATI	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-4	(Se No-37)
7787/2026	03.02.2026	WP (C) - 2878/2026	T SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-02-02		(Se No-37)
7788/2026	03.02.2026	WP (C) - 2921/2026	T SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-3	(Se No-33)
7789/2026	03.02.2026	WP (C) - 3163/2026	J J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	WRIT BRANCH-2	(Se No-
7790/2026	03.02.2026	WP (C) - 3166/2026	J J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
7791/2026	03.02.2026	WP (C) - 3167/2026	J J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	WRIT BRANCH-3	(Se No-33)
7792/2026	03.02.2026	WP (C) - 3169/2026	J J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-02-16		(Se No-33)
7793/2026	03.02.2026	WP (C) - 3193/2026	J J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-02-16		(Se No-33)
7794/2026	03.02.2026	WP (C) - 3207/2026	S PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-05	WRIT BRANCH-4	(Se No-46)
7795/2026	03.02.2026	WP (C) - 2273/2026	P K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-30		(Se No-46)
7796/2026	03.02.2026	WP (C) - 1488/2026	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-5	(Se No-22)
7797/2026	03.02.2026	WP (C) - 32186/2025	N. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-29		(Se No-22)
7798/2026	03.02.2026	WP (C) - 1801/2026	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-02		(Se No-22)
7799/2026	03.02.2026	WP (C) - 32797/2025	A. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	WRIT BRANCH-1	(Se No-31)

7800/2026	03.02.2026	WP (C) - 2280/2026	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	WRIT BRANCH-7	(Se No-44)
7801/2026	03.02.2026	WP (C) - 1799/2026	S MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-1	(Se No-
7802/2026	03.02.2026	WP (C) - 21011/2025	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH-4	(Se No-38)
7803/2026	03.02.2026	CONTC-149/2026	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	CONTEMPT	(Se No-
7804/2026	03.02.2026	CONTC-468/2026	PABITRA KUMAR DUTTA	C.O.	COURT NO. 1	Order Dtd. 2026-02-02		(Se No-
7805/2026	03.02.2026	CONTC-671/2026	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-02		(Se No-
7806/2026	03.02.2026	WP (C) - 1782/2021	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-2	(Se No-34)
7807/2026	03.02.2026	WP (C) - 13000/2022	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	WRIT BRANCH-5	(Se No-47)
7808/2026	03.02.2026	WP (C) - 27680/2025	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-02-02		(Se No-47)
7812/2026	03.02.2026	WP (C) - 32353/2025	S K LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-6	(Se No-24)
7816/2026	03.02.2026	WP (C) - 32492/2025	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-7	(Se No-10)
7818/2026	03.02.2026	WP (C) - 36881/2021	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH-7	(Se No-
7821/2026	03.02.2026	WP (C) - 36881/2021	G DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH-7	(Se No-
7822/2026	03.02.2026	CRLA-387/2019	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
7823/2026	03.02.2026	CMAPL-285/2024	T. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-02		(Se No-
7824/2026	03.02.2026	WA-1445/2024	B N SHARANGI	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT APPEAL	(Se No-
7825/2026	03.02.2026	WA-181/2024	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT APPEAL	(Se No-
7826/2026	03.02.2026	WA-1357/2024	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT APPEAL	(Se No-
7827/2026	03.02.2026	CONTC-6179/2025	N.ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-30		(Se No-
7828/2026	03.02.2026	CRLMC-316/2026	N.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-02-10	CRIMINAL MISC	(Se No-
7829/2026	03.02.2026	FAO-353/2025	A.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	MISC. APPEAL SEC.	(Se No-
7830/2026	03.02.2026	CRLMP-1722/2025	S.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-30		(Se No-

2	7831/2026	03.02.2026	CRLMP-44/2026	D.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-02-02		(Se No-
3	7833/2026	03.02.2026	CRLMP-54/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-02-02		(Se No-
4	7834/2026	03.02.2026	CRLMP-128/2026	BISWAJIT PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-02-02		(Se No-
5	7835/2026	03.02.2026	CRLMP-52/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-02		(Se No-
6	7836/2026	03.02.2026	CMP-162/2026	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
7	7837/2026	03.02.2026	CMP-178/2026	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
8	7838/2026	03.02.2026	CRLMC-2567/2025	M.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-16		(Se No-
9	7849/2026	03.02.2026	BLAPL-13733/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 5000-01-01		(Se No-
0	7850/2026	03.02.2026	BLAPL-13725/2025	P. L. MISHRA	C.O.	COURT NO. 6	Order Dtd. 5000-01-01		(Se No-
1	7851/2026	03.02.2026	ABLAPL-14344/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Se No-
2	7852/2026	03.02.2026	WP (C) - 22794/2025	R CH ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	WRIT BRANCH-4	(Se No-19)
3	7853/2026	03.02.2026	WP (C) - 37393/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-26	WRIT BRANCH-1	(Se No-
4	7855/2026	03.02.2026	BLAPL-11486/2025	R B MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02		(Se No-
5	7857/2026	03.02.2026	BLAPL-11844/2025	USHARANI PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02		(Se No-
5	7859/2026	03.02.2026	BLAPL-13727/2025	BIBHUTI RANJAN MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02		(Se No-
7	7860/2026	03.02.2026	BLAPL-9567/2025	SAMIR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02	BAIL-2	(Se No-16)
8	7864/2026	03.02.2026	WP (C) - 2974/2026	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No-39)
9	7865/2026	03.02.2026	BLAPL-9446/2025	SAMIR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02		(Se No-39)
0	7866/2026	03.02.2026	WP (C) - 2900/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se No-
1	7867/2026	03.02.2026	BLAPL-13724/2025	GANESH SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02	BAIL-1	(Se No-
2	7868/2026	03.02.2026	WP (C) - 2247/2026	S K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02		(Se No-

3	7869/2026	03.02.2026	BLAPL-9546/2025	H K PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02	BAIL-1	(Se No-15)
4	7870/2026	03.02.2026	WP (C) - 2210/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02	WRIT BRANCH-7	(Se No-
5	7871/2026	03.02.2026	BLAPL-13136/2025	SUBAS SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02		(Se No-
5	7872/2026	03.02.2026	WP (C) - 2210/2026	L K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02	WRIT BRANCH-7	(Se No-
7	7873/2026	03.02.2026	BLAPL-12380/2025	C R NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02	BAIL-1	(Se No-
8	7874/2026	03.02.2026	WP (C) - 1405/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se No-107)
9	7875/2026	03.02.2026	BLAPL-13730/2025	A K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02		(Se No-107)
0	7876/2026	03.02.2026	WP (C) - 890/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se No-47)
L	7878/2026	03.02.2026	BLAPL-9842/2025	RK MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02	BAIL-2	(Se No-17)
2	7888/2026	03.02.2026	CONTC-5929/2025	M/S DR.PURUSOTTAM CHULI , P.NATH, P.PUNYATOYA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-30		(Se No-17)
3	7890/2026	03.02.2026	CONTC-4837/2025	L.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-30		(Se No-17)
4	7897/2026	03.02.2026	WP (C) - 2647/2023	D BARIK	C.O.	COURT NO. 22	Order Dtd. 2026-02-19	WRIT BRANCH-7	(Se No-
5	7899/2026	03.02.2026	RSA-458/2025	M MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-03	SECOND APPEAL	(Se No-
5	7903/2026	03.02.2026	RSA-640/2025	N K ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-02-27		(Se No-
7	7905/2026	03.02.2026	BLAPL-11921/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-02-02		(Se No-
8	7906/2026	03.02.2026	BLAPL-12826/2025	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-02-02		(Se No-
9	7907/2026	03.02.2026	BLAPL-12206/2025	B BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-02-02		(Se No-
0	7908/2026	03.02.2026	BLAPL-354/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-02-02		(Se No-
-	7910/2026	03.02.2026	BLAPL-12565/2025	LK NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-02-02		(Se No-
2	7911/2026	03.02.2026	WP (C) -	J DASH	C.O.	COURT NO.	Order Dtd. 2026-02-	WRIT	(Se

			1442/2026			12	03	BRANCH (DIVISION BENCH-3)	No- 117
3	7912/2026	03.02.2026	WP (C) - 2046/2026	USHARANI PATI	C.O.	COURT NO. 12	Order Dtd. 2026-02- 03		(Se No- 117
4	7916/2026	03.02.2026	BLAPL- 12053/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02	BAIL-2	(Se No- 17)
5	7917/2026	03.02.2026	BLAPL- 10953/2025	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02		(Se No- 17)
5	7918/2026	03.02.2026	BLAPL- 12085/2025	MANOJ KUMAR MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02		(Se No- 17)
7	7919/2026	03.02.2026	BLAPL- 10987/2025	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02	BAIL-2	(Se No- 18)
8	7924/2026	03.02.2026	WP (C) - 2721/2026	S. K. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-01- 30	WRIT BRANCH-7	(Se No-
9	7927/2026	03.02.2026	WP (C) - 2751/2026	S. K. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-01- 30	WRIT BRANCH-8	(Se No- 40)
0	7947/2026	03.02.2026	CRLREV- 219/2024	G R JENA	C.O.	COURT NO. 12	Order Dtd. 2026-01- 30	CRIMINAL REVISION	(Se No-
-	7948/2026	03.02.2026	WP (C) - 51/2026	K. C. PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-6	(Se No- 25)
2	7949/2026	03.02.2026	RPFAM- 362/2024	J SHAOO	C.O.	COURT NO. 25	Order Dtd. 2026-01- 30		(Se No- 25)
3	7950/2026	03.02.2026	CONTC- 6196/2025	H.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 20		(Se No- 25)
4	7951/2026	03.02.2026	ABLAPL- 14282/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-02- 02		(Se No- 25)
5	7952/2026	03.02.2026	WP (C) - 29462/2025	H. N. MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-03- 24		(Se No- 25)
5	7953/2026	03.02.2026	BLAPL- 10158/2025	NK ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02		(Se No- 25)
7	7954/2026	03.02.2026	WP (C) - 35294/2025	H. N. MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-03- 24	WRIT BRANCH-6	(Se No- 26)
8	7955/2026	03.02.2026	WP (C) - 855/2026	A PATTANAİK	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02		(Se No- 26)
9	7956/2026	03.02.2026	WP (C) - 3140/2026	BIDHUBHUSANA MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02		(Se No- 26)
0	7957/2026	03.02.2026	WP (C) -	RK BISOI	C.O.	COURT NO.	Order Dtd. 2026-02-	WRIT	(Se

			3305/2025			21	22	BRANCH-5	No-22)
	7958/2026	03.02.2026	CRLMC-340/2026	M.DAS	C.O.	COURT NO. 21	Order Dtd. 2026-02-02		(Se No-22)
2	7959/2026	03.02.2026	WP (C) - 3693/2026	S. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(Se No-22)
3	7960/2026	03.02.2026	WP (C) - 3690/2026	S. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-03		(Se No-22)
4	7961/2026	03.02.2026	WP (C) - 3692/2026	J. KAMILA	C.O.	COURT NO. 23	Order Dtd. 2026-02-03	WRIT BRANCH-4	(Se No-46)
5	7962/2026	03.02.2026	WP (C) - 3652/2026	J. KAMILA	C.O.	COURT NO. 23	Order Dtd. 2026-02-03		(Se No-46)
5	7963/2026	03.02.2026	WP (C) - 3081/2026	S. S. PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-1	(Se No-28)
7	7982/2026	03.02.2026	WP (C) - 3223/2026	A. SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2026-03-11		(Se No-26)
8	7985/2026	03.02.2026	BLAPL-13213/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	BAIL-2	(Se No-12)
9	7987/2026	03.02.2026	WP (C) - 33507/2025	C R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-3	(Se No-28)
	7988/2026	03.02.2026	WP (C) - 35413/2025	KEDAR CHANDRA SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-6	(Se No-26)
	7701/2026	03.02.2026	WP (C) - 26216/2024	BIKAS SWAIN	GENERAL		Order Dtd. 2024-11-05		(Se No-26)
2	7705/2026	03.02.2026	TRP (C) - 413/2022	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-30	M.J.C.	(Se No-26)
3	7706/2026	03.02.2026	CONTC-7348/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-01-30		(Se No-26)
4	7708/2026	03.02.2026	WP (C) - 22987/2024	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-09-04		(Se No-26)
5	7709/2026	03.02.2026	CONTC-323/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-26)
5	7710/2026	03.02.2026	CONTC-322/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-26)
7	7711/2026	03.02.2026	CONTC-320/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-26)
8	7712/2026	03.02.2026	CONTC-317/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22	CONTEMPT	(Se No-26)
9	7713/2026	03.02.2026	CONTC-316/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22	CONTEMPT	(Se No-26)
0	7714/2026	03.02.2026	CONTC-311/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-26)
1	7717/2026	03.02.2026	CONTC-	ARUPANANDA	GENERAL		Order Dtd. 2026-01-		(Se No-26)

			309/2026	GOSWAMY			22		No-
2	7719/2026	03.02.2026	WP (C) - 13766/2025	ARUN KUMAR HOTA	GENERAL		Order Dtd. 2025-05-15	WRIT BRANCH (DIVISION BENCH-1)	(Se No-102)
3	7725/2026	03.02.2026	CONTC-308/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-102)
4	7737/2026	03.02.2026	CMP-1340/2025	PRANANATH MISHRA	GENERAL		Entire Brief		(Se No-102)
5	7738/2026	03.02.2026	CONTC-325/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-102)
5	7739/2026	03.02.2026	CONTC-308/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-102)
7	7740/2026	03.02.2026	CONTC-327/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-102)
8	7741/2026	03.02.2026	CONTC-326/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-102)
9	7742/2026	03.02.2026	CONTC-325/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-102)
0	7743/2026	03.02.2026	CONTC-324/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22	CONTEMPT	(Se No-102)
	7744/2026	03.02.2026	CONTC-323/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Se No-102)
2	7746/2026	03.02.2026	WP (C) - 35286/2025	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2026-01-29	WRIT BRANCH-5	(Se No-21)
3	7747/2026	03.02.2026	WP (C) - 2979/2026	RASMITA ROUTRAY	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-2	(Se No-102)
4	7832/2026	03.02.2026	BLAPL-10043/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-02-02	BAIL-1	(Se No-102)
5	7839/2026	03.02.2026	WP (C) - 32889/2025	MANAS RANJAN BAUG	GENERAL		Order Dtd. 2026-02-02		(Se No-102)
5	7841/2026	03.02.2026	BLAPL-13051/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-02-02		(Se No-102)
7	7877/2026	03.02.2026	WP (C) - 29369/2025	AKSHAYA KUMAR BEHERA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
8	7879/2026	03.02.2026	WP (C) - 3345/2022	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-3	(Se No-11)
9	7880/2026	03.02.2026	WP (C) - 12800/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-08		(Se No-11)
0	7881/2026	03.02.2026	WP (C) - 19656/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-5	(Se No-102)

									23)
7901/2026	03.02.2026	WP (C) - 6377/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-05	WRIT BRANCH-5	(Se No-23)	
7909/2026	03.02.2026	WP (C) - 2135/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-6	(Se No-25)	
7986/2026	03.02.2026	WP (C) - 26213/2024	BIKAS SWAIN	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-3)	(Se No-123)	
7989/2026	03.02.2026	BLAPL-10903/2025	DIBAKAR BISWAL	GENERAL		Order Dtd. 2026-02-02		(Se No-123)	
7749/2026	03.02.2026	ABLAPL-10615/2025	P K LENKA	GENERAL		Order Dtd. 2026-02-02		(Se No-123)	
7763/2026	03.02.2026	WP (C) - 9589/2022	J P KAR	GENERAL		Order Dtd. 2022-04-27	WRIT BRANCH-6	(Se No-16)	
7768/2026	03.02.2026	WP (C) - 8829/2023	A K ROUT	GENERAL		Order Dtd. 2023-03-28	WRIT BRANCH-5	(Se No-22)	
7769/2026	03.02.2026	RSA-461/2012	A K ROUT	GENERAL		Order Dtd. 2024-04-03	SECOND APPEAL	(Se No-)	
7773/2026	03.02.2026	WP (C) - 18292/2020	J SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No-)	
7774/2026	03.02.2026	ABLAPL-8933/2018	T MISHRA	GENERAL		Order Dtd. 2020-08-19	BAIL-1	(Se No-)	
7775/2026	03.02.2026	WP (C) - 15331/2019	R K MOHAPATRA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se No-23)	
7776/2026	03.02.2026	WPC (OA) - 1582/2019	J SAHOO	GENERAL		Order Dtd. 2023-08-24	OA Branch	(Se No-)	
7777/2026	03.02.2026	WP (C) - 20792/2016	J P KAR	GENERAL		Order Dtd. 2017-05-12		(Se No-)	
7778/2026	03.02.2026	CMP-1224/2022	D NAYAK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-12)	
7840/2026	03.02.2026	BLAPL-9931/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-02-02	BAIL-1	(Se No-15)	
7842/2026	03.02.2026	CRLMC-32/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-02		(Se No-15)	
7843/2026	03.02.2026	CRLMC-289/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-02		(Se No-15)	
7844/2026	03.02.2026	CRLMC-2600/2024	LOKANATH SAHOO	GENERAL		Order Dtd. 2026-01-30	CRIMINAL MISC	(Se No-)	
7845/2026	03.02.2026	CRLMC-2698/2024	LOKANATH SAHOO	GENERAL		Order Dtd. 2026-01-30		(Se No-)	
7846/2026	03.02.2026	WP (C) -	R. K. SARANGI	GENERAL		Order Dtd. 2026-01-	WRIT	(Se	

			1505/2026				29	BRANCH-2	No-
7847/2026	03.02.2026	WP (C) - 33065/2025	BINDU SAGAR SWAIN	GENERAL			Order Dtd. 2025-12- 01	WRIT BRANCH-2	(Se No- 34)
7848/2026	03.02.2026	WP (C) - 27912/2024	HRUDANANDA MOHAPATRA	GENERAL			Order Dtd. 2025-12- 23		(Se No- 34)
7854/2026	03.02.2026	WP (C) - 2567/2026	ASHOK KUMAR SARANGI	GENERAL			Order Dtd. 2026-02- 03	WRIT BRANCH-7	(Se No-
7856/2026	03.02.2026	CRLMP- 56/2026	P. R. SWAIN	GENERAL			Order Dtd. 2026-02- 02		(Se No-
7858/2026	03.02.2026	WP (C) - 1667/2026	B. N. SAHU	GENERAL			Order Dtd. 2026-02- 03	WRIT BRANCH-5	(Se No- 21)
7861/2026	03.02.2026	WP (C) - 1792/2026	B. N. SAHU	GENERAL			Order Dtd. 2026-02- 03	WRIT BRANCH-2	(Se No-
7863/2026	03.02.2026	WP (C) - 7674/2025	P. K. BARIK	GENERAL			Order Dtd. 2026-01- 22		(Se No-
7882/2026	03.02.2026	RSA- 227/2019	P K LENKA	GENERAL			Order Dtd. 9999-12- 31	SECOND APPEAL	(Se No-
7883/2026	03.02.2026	WPC (OAC) - 1938/2015	S N SHARMA	GENERAL			Order Dtd. 2023-02- 13Petition,Annexure,	OA Branch	(Se No-
7884/2026	03.02.2026	WP (C) - 4487/2013	S K SAMAL	GENERAL			Order Dtd. 2013-04- 02Petition,Annexure,		(Se No-
7885/2026	03.02.2026	RSA- 317/2006	R C MALLICK	GENERAL			Order Dtd. 2006-11- 15	SECOND APPEAL	(Se No-
7886/2026	03.02.2026	MACA- 348/2018	S K SAMAL	GENERAL			PetitionAnnexure,	MISC. APPEAL SEC.	(Se No-
7887/2026	03.02.2026	WP (C) - 8332/2016	H K MALLICK	GENERAL			Order Dtd. 2019-08- 07Petition,Annexure,	WRIT BRANCH-1	(Se No-
7889/2026	03.02.2026	WP (C) - 12844/2022	H K MALLICK	GENERAL			Order Dtd. 2022-07- 26Petition,Annexure,	WRIT BRANCH-4	(Se No- 38)
7891/2026	03.02.2026	WP (C) - 33098/2021	S K SAMAL	GENERAL			Order Dtd. 2023-04- 12	WRIT BRANCH-6	(Se No- 24)
7892/2026	03.02.2026	WP (C) - 27920/2023	P N NAYAK	GENERAL			PetitionAnnexure,	WRIT BRANCH-4	(Se No- 38)
7893/2026	03.02.2026	WP (C) - 27920/2023	P N NAYAK	GENERAL			Order Dtd. 2024-08- 23	WRIT BRANCH-4	(Se No- 38)
7894/2026	03.02.2026	CMAPL- 865/2023	N BISWAL	GENERAL			Order Dtd. 2024-12- 19	M. J. C.	(Se No-
7895/2026	03.02.2026	WP (C) - 14368/2022	M BASU	GENERAL			Order Dtd. 2022-07- 29	WRIT BRANCH-6	(Se No- 35)
7896/2026	03.02.2026	ABLAPL- 3046/2023	R SINGH	GENERAL			Order Dtd. 2023-05- 05	BAIL-2	(Se No- 10)
7898/2026	03.02.2026	WP (C) -	S GUPTA	GENERAL			Order Dtd. 2019-04-		(Se

			5470/2019				15Petition,Annexure,		No-10)
2	7900/2026	03.02.2026	FAO-61/2012	P P RAY	GENERAL		Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Se No-
3	7902/2026	03.02.2026	SA-295/1996	J R PUROHIT	GENERAL		Order Dtd. 2024-07-18	SECOND APPEAL	(Se No-
4	7904/2026	03.02.2026	WP (C) - 4296/2024	S K NAYAK	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
5	7913/2026	03.02.2026	WP (C) - 4296/2024	S K NAYAK	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
5	7914/2026	03.02.2026	WP (C) - 17690/2013	M K MOHANTY	GENERAL		Order Dtd. 2022-03-29	WRIT BRANCH-7	(Se No-18)
7	7915/2026	03.02.2026	CRLREV-517/2023	S K PARIDA	GENERAL		Order Dtd. 2026-01-16	CRIMINAL REVISION	(Se No-
8	7920/2026	03.02.2026	BLAPL-11814/2025	G R PATRA	GENERAL		Order Dtd. 2026-02-02		(Se No-
9	7921/2026	03.02.2026	WP (C) - 2619/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-01-29		(Se No-
0	7922/2026	03.02.2026	WP (C) - 2431/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-01-29	WRIT BRANCH-2	(Se No-
	7923/2026	03.02.2026	RSA-256/2025	S DAS	GENERAL		Order Dtd. 2025-12-24	SECOND APPEAL	(Se No-
2	7925/2026	03.02.2026	RPFAM-29/2025	P C DAS 2	GENERAL		Order Dtd. 2026-03-16		(Se No-
3	7926/2026	03.02.2026	WP (C) - 37445/2025	P K JENA	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-3	(Se No-13)
4	7928/2026	03.02.2026	WP (C) - 32797/2025	S NAYAK	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-1	(Se No-31)
5	7929/2026	03.02.2026	WP (C) - 30753/2025	S NAYAK	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Se No-108)
5	7930/2026	03.02.2026	WA-1220/2025	N K SATAPATHY	GENERAL		Order Dtd. 2026-01-15	WRIT APPEAL	(Se No-
7	7931/2026	03.02.2026	ABLAPL-631/2026	B K DAS	GENERAL		Order Dtd. 2026-02-24	BAIL-1	(Se No-13)
8	7932/2026	03.02.2026	WP (C) - 35904/2025	P K SWAIN	GENERAL		Order Dtd. 9999-12-31		(Se No-13)
9	7933/2026	03.02.2026	WP (C) - 2746/2026	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-
0	7934/2026	03.02.2026	WP (C) - 2974/2026	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No-39)

1	7935/2026	03.02.2026	WP (C) - 3322/2026	R SAMAL	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-7	(Se No-48)
2	7936/2026	03.02.2026	WP (C) - 3390/2026	R SAMAL	GENERAL		Order Dtd. 2026-02-03		(Se No-48)
3	7937/2026	03.02.2026	WP (C) - 247/2026	G ROUT	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-18)
4	7938/2026	03.02.2026	WP (C) - 326/2026	G ROUT	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)
5	7939/2026	03.02.2026	WA-3190/2024	P K MALLICK	GENERAL		Order Dtd. 5000-01-01		(Se No-121)
5	7940/2026	03.02.2026	WP (C) - 13469/2019	M NANDY	GENERAL		Order Dtd. 2019-10-29	WRIT BRANCH (DIVISION BENCH)	(Se No-115)
7	7941/2026	03.02.2026	WA-97/2025	P K MALLICK	GENERAL		Order Dtd. 5000-01-01	WRIT APPEAL	(Se No-)
8	7942/2026	03.02.2026	WP (C) - 23170/2025	D K MOHANTY	GENERAL		Order Dtd. 2025-09-25	WRIT BRANCH-1	(Se No-)
9	7943/2026	03.02.2026	WP (C) - 17064/2025	S K NAYAK	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-1	(Se No-)
0	7944/2026	03.02.2026	WP (C) - 37699/2025	P BEHERA	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-6	(Se No-35)
1	7945/2026	03.02.2026	CONTC-6163/2025	S K PARIDA	GENERAL		Order Dtd. 2026-01-27	CONTEMPT	(Se No-)
2	7946/2026	03.02.2026	ABLAPL-10615/2025	P K LENKA	GENERAL		Order Dtd. 2025-09-20		(Se No-)
3	7964/2026	03.02.2026	CRLREV-15/2024	B N MOHAPATRA	GENERAL		PetitionAnnexure,	CRIMINAL REVISION	(Se No-)
4	7965/2026	03.02.2026	WA-672/2022	S DAS	GENERAL		Order Dtd. 9999-12-31	WRIT APPEAL	(Se No-)
5	7966/2026	03.02.2026	FAO-509/2014	J K SAHOO	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Se No-)
5	7967/2026	03.02.2026	FAO-257/2018	J K SAHOO	GENERAL		Order Dtd. 2018-12-31	MISC. APPEAL SEC.	(Se No-)
7	7968/2026	03.02.2026	CMP-264/2024	A SAHOO	GENERAL		Order Dtd. 2024-05-14	WRIT BRANCH-8	(Se No-39)
8	7969/2026	03.02.2026	WP (C) - 4097/2021	M R SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
9	7970/2026	03.02.2026	WP (C) - 25125/2023	P MUDULI	GENERAL		Order Dtd. 2023-08-11	WRIT BRANCH-6	(Se No-26)

0	7971/2026	03.02.2026	WP (C) - 27012/2023	P MUDULI	GENERAL		Order Dtd. 2023-08-11	WRIT BRANCH-3	(Se No- 13)
1	7972/2026	03.02.2026	WP (C) - 6708/2023	B P BISWAL	GENERAL		Order Dtd. 2026-01-21	WRIT BRANCH-2	(Se No-
2	7973/2026	03.02.2026	WP (C) - 11569/2017	S S PRADHAN	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-8	(Se No- 41)
3	7974/2026	03.02.2026	WP (C) - 28908/2025	B SAHOO	GENERAL		Order Dtd. 2025-11-12		(Se No- 41)
4	7975/2026	03.02.2026	RVWPET- 293/2025	B SAHOO	GENERAL		Order Dtd. 2025-11-12		(Se No- 41)
5	7976/2026	03.02.2026	BLAPL- 9415/2025	M DAS	GENERAL		Order Dtd. 2025-11-29		(Se No- 41)
5	7977/2026	03.02.2026	CONTC- 5501/2025	M N MOHANTY	GENERAL		Order Dtd. 2026-01-09	CONTEMPT	(Se No-
7	7978/2026	03.02.2026	CRLMC- 4419/2024	P BEHERA	GENERAL		Order Dtd. 2026-02-02		(Se No-
8	7979/2026	03.02.2026	CMP- 525/2025	P BEHERA	GENERAL		Order Dtd. 2026-02-03		(Se No-
9	7980/2026	03.02.2026	CRLMP- 946/2025	M N MOHANTY	GENERAL		Order Dtd. 2025-09-20		(Se No-
0	7981/2026	03.02.2026	ABLAPL- 675/2025	J P KAR	GENERAL		Order Dtd. 2025-01-28		(Se No-
1	7983/2026	03.02.2026	ABLAPL- 559/2026	R NAYAK	GENERAL		Order Dtd. 2026-01-28		(Se No-
2	7984/2026	03.02.2026	WP (C) - 15864/2025	A K PANDA	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-1	(Se No-

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